

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated Shillong, the ____ April, 2019

No.II/123/2015/45 :Consequent to the Notification No.GAA.75/99/265 dated 29.03.2019 issued by the Government of Meghalaya, General Administrative (A) Department, Hon'ble the Chief Justice is pleased to declare **11th April, 2019** (Thursday) as Holiday in the High Court of Meghalaya and all Subordinate Courts on account of "**GENERAL ELECTION TO THE LOK SABHA 2019**".

By Order,


REGISTRAR GENERAL

Memo No.HCM.II/123/2015-Estt/Pt/45-A Dated Shillong, the 8th April, 2019

Copy to :-

1. The Joint Registrar-Cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The Registrar General of all High Courts.
4. The Private Secretary to Advocate General Meghalaya, High Court Meghalaya, Shillong.
5. The President/ Secretary, High Court Bar Association, Shillong.
6. The President /Secretary, Shillong Bar Association, Shillong.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
8. The Director, Meghalaya State Judicial Academy, Shillong.
9. The District & Sessions Judge, Shillong/ Jowai/ Nongpoh/ Nongstoin/ Williamnagar/ Tura/ Ampati.
10. The Registrar (Administration), High Court of Meghalaya, Shillong.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
12. The Accountant- Cum -Cashier, High Court of Meghalaya, Shillong.
13. The Court Officers, High Court of Meghalaya, Shillong.
14. Notice Board.
15. Office File.

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08.04.19


REGISTRAR GENERAL

A.N.